

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:756
ANSWERED ON:29.02.2000
BASIC AMENITIES IN UNAUTHORISED COLONIES
SAHIB SINGH VERMA

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether in the absence of basic amenities like water, sewer, schools, electricity etc. in the unauthorised colonies of Delhi, the life of residents of these colonies is becoming from bad to worse; and

(b) if so, the steps the Government propose to take to provide these facilities in the unauthorised colonies on priority basis?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BANDARU DATTATREYA)

(a)&(b): MCD has reported that electricity, water, road and drainage are being provided in the unauthorised colonies pursuant to the decision taken by the Government of NCT of Delhi in the matter.